

IN THE INCOME TAX APPELLATE TRIBUNAL, DELHI 'G' BENCH,
NEW DELHI [THROUGH VIDEO CONFERENCE]

BEFORE SHRI N.K. BILLAIYA, ACCOUNTANT MEMBER, AND
SHRI KULDIP SINGH, JUDICIAL MEMBER

ITA No. 272/DEL/2016
[Assessment Year: 2001-02]

M/s Mulk Raj Ramesh Kumar
A-87, Derawal Nagar
Delhi

Vs.

The A.C.I.T
Circle 20(1)
New Delhi

PAN : AABCV 0931 B

[Appellant]

[Respondent]

Date of Hearing : 22.06.2021
Date of Pronouncement : 22.06.2021

Assessee by : Shri Krishan Kushal, CA

Revenue by : Shri Prakash Dubey, Sr. DR

ORDER

PER N.K. BILLAIYA, ACCOUNTANT MEMBER:-

This appeal by the assessee is preferred against the order of the
ld. CIT(A)- XXII, New Delhi dated 08.02.2010 pertaining to A.Y 2001-02.

2. Vide application dated 21.06.2021 it has been brought to our notice that the assessee has opted for Vivad se Vishwas Scheme, 2020 to settle the dispute and the requisite Form No. 3 has also been issued from the office of the PCIT, Delhi -12.

3. Noting the contents of the applications, the appeal is dismissed as withdrawn.

4. In the result the appeal of the assessee in ITA No. 272/DEL/2016 is dismissed as withdrawn.

The order is pronounced in the open court in the presence of both the representatives on 22.06.2021.

Sd/-

Sd/-

[KULDIP SINGH]
JUDICIAL MEMBER

[N.K. BILLAIYA]
ACCOUNTANT MEMBER

Dated : 22nd June, 2021

VL/

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR

Asst. Registrar,
ITAT, New Delhi

Date of dictation	
Date on which the typed draft is placed before the dictating Member	
Date on which the typed draft is placed before the Other Member	
Date on which the approved draft comes to the Sr.PS/PS	
Date on which the fair order is placed before the Dictating Member for pronouncement	
Date on which the fair order comes back to the Sr.PS/PS	
Date on which the final order is uploaded on the website of ITAT	
Date on which the file goes to the Bench Clerk	
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	